

Annexure-5

Name of the corporate debtor: Premsons Super Steel Private Limited; Date of commencement of liquidation: 28.08.2020; List of stakeholders as on: 15.11.2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commissioner, Central Goods and Service Tax, Rohtak	Ministry of Finance, Department of Revenue, Central Board of Indirect Tax and Customs	22.09.2020	16584917	15084917	GST Dues	0	0	7.6%	0	0	1500000	0	0
2	Employees State Insurance Corporation, Regional office, Faridabad (Haryana)	Ministry of Labour and Employment	11.02.2021	62669	39294	ESI Dues	0	0	0.02%	0	0	23375	0	0
3	Employee Provident Fund Organisation (EPFO)	Ministry of Labour and Employment	07.09.2021	1687858	0	EPF Dues	0	0	0	0	0	1687858	0	Claim was received on 07.09.2021 while property was sold in December 2020 and money was realized & distributed amongst the stakeholders in March 2021. Thus the claim was rejected for being time barred.

